

# THE HIGH COURT OF ORISSA, CUTTACK

## NOTIFICATION

No...187...../R Dtd...05.04.2016

In exercise of the powers conferred under Article 235 of the Constitution of India and all other powers vested with the Hon'ble Court in this behalf, the High Court of Orissa do hereby make the following rules for inspection and supervision of the Sub-ordinate Courts of the State by the High Court.

**Title**

1. These Rules may be called "the Orissa Inspection of Subordinate Courts (by the High Court) (Amendment) Rules, 2016."

**Commencement**

2. These Rules shall be come into force with immediate effect.
  - I. In the Orissa Inspection of Subordinate Courts (by the High Court) Rules, 2004 the words "**Judge-in-charge of the District**" wherever occurs shall be substituted by the words "**Administrative Judge of the assigned District**".

By order of the High Court,

  
(G. SHARMA)

REGISTRAR GENERAL

Memo No...2993(150) Date...05.04.2016

Copy forwarded to the:

1. All District & Sessions Judges of the State
2. Principal Secretary to Govt. of Odisha, Law Deptt., Bhubaneswar
3. All Presiding Officer of the Tribunals
4. Commissioner, Hindu Religious Endowments, Odisha, Bhubaneswar
5. Director of Public Prosecutions, Odisha, Bhubaneswar

6. Member-Secretary, Odisha State Legal Services Authority, Cantonment Road, Cuttack
7. Director, Odisha Judicial Academy, Odisha, Cuttack
8. Special Judge (Special Court), Cuttack/ Bhubaneswar
9. Judge, Family Court.....(All)
10. Special Judge (CBI),.....(All)
11. Addl. District & Sessions Judge-cum-Special Judge (Vig),.....(All)  
for information.

*9-5-16*  
Special Officer (Special Cell)

Memo No...2994 (120) Date...05.04.2016

Copy forwarded to the

1. All Officers of the Court,
  2. Senior Principal Secretary to Hon'ble the Chief Justice,
  3. Addl. Principal Secretary/Sr. Secretaries/Secretaries/P.A.s of the Hon'ble Judges,
  4. All Superintendents/S.O.s of the Court,
  - ✓ 5. Technical Director, NIC, Orissa High Court, Cuttack for uploading the same in the High Court Website,
  6. Notice Board of the Court.
- for information and necessary action.

*9-5-16*  
Special Officer (Special Cell)

Memo No...2995...../ Date...05.04.2016

Copy forwarded to the Deputy Director, Printing, Stationery and Publications, Odisha, Madhupatna, Cuttack-10 for information and publication in the next issue of Odisha Gazette and to supply 100 copies of the same to the undersigned for official use.

*9-5-16*  
Special Officer (Special Cell)

*SA*

*Jkdan*  
*7.4.16*